

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 08.06.2020**

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
HEARING	11) O.S 220/2014
1) O.S 674/2004	12) O.S 436/2014
2) O.S 900/2007	13) MIS. 21/2014
3) O.S 112/2008	14) O.S 1474/2014
4) O.S 1218/2008	15) O.S 1002/2015
5) O.S 1374/2008	16) O.S 428/2016
6) O.S 1792/2008	ORDERS
7) FDP 2/2010	17) O.S 698/2003
8) MIS. 3/2012	JUDGMENT
9) O.S 1478/2013	18) O.S 1424/2018
10) O.S 1530/2013	19) O.S 892/2019
	20) O.S 1606/2019

S/d.

*[Signature]*  
28/5/2020

IInd Additional Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 28.05.2020 issues by Hon'ble High Court of Karnataka.